

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GURUGRAM

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2019-2020 RELATING TO GURUGRAM SESSIONS DIVISION

COURT OF ADDITIONAL DISTRICT & SESSIONS JUDGE, GURUGRAM (1.4.2019 to 31.3.2020)

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
Name of the Officer with designation:- Sh. A.K. BISHNOI, AD&SJ, Gurugram									
i Oldest Execution Petitions	25			10	15	40.00			0
ii All the pending cases which were instituted upto 31.12.2015	46	3		7	42	14.29	3	3	0
iii Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv Cases under the NDPS ACT more than one year old	1			0	1	0.00			0
v Cases in which the Accused are in custody for more than one year	27			1	26	3.70			0
vi Other oldest cases	51		3	9	39	18.75			0
TOTAL	150	3	3	27	123	18.00	3	3	0
Name of the Officer with designation:- Sh. SANDEEP DUGGAL, AD&SJ, Gurugram (Relinquished the charge on 6.9.2019)									
i Oldest Execution Petitions	25		5	20	0	80.00			0
ii All the pending cases which were instituted upto 31.12.2015	23		17	6	0	26.09			0
iii Cases under the Prevention of Corruption Act more than one year old			0	0	0	0.00			0
iv Cases under the NDPS ACT more than one year old	4		2	2	0	50.00			0
v Cases in which the Accused are in custody for more than one year	30		23	7	0	23.33			0
vi Other oldest cases	68		42	26	0	38.24			0
TOTAL	150	0	89	61	0	40.67	0	0	0
Name of the Officer with designation:- Sh. A.D. DEWAN, AD&SJ, Gurugram (Join on 7.9.2019)									
i Oldest Execution Petitions		5		3	2	60.00			0
ii All the pending cases which were instituted upto 31.12.2015		26	2	15	9	62.50			0
iii Cases under the Prevention of Corruption Act more than one year old		0		0	0	0.00			0
iv Cases under the NDPS ACT more than one year old		2		1	1	50.00			0
v Cases in which the Accused are in custody for more than one year		23		4	19	17.39			0
vi Other oldest cases		44	9	24	11	68.57			0
TOTAL	0	100	11	47	42	52.81	0	0	0
Name of the Officer with designation:- Sh. ASHWANI KR. MEHTA, AD&SJ, Gurugram									
i Oldest Execution Petitions	25			25	0	100.00			0
ii All the pending cases which were instituted upto 31.12.2015	16	4		13	7	65.00			0
iii Cases under the Prevention of Corruption Act more than one year old	14	1	1	6	8	42.86			0
iv Cases under the NDPS ACT more than one year old	2			2	0	100.00			0
v Cases in which the Accused are in custody for more than one year	16	1		13	4	76.47			0
vi Other oldest cases	77	5	10	57	15	79.17			0
TOTAL	150	11	11	116	34	77.33	0	0	0
Name of the Officer with designation:- Ms. Vani Gopal, District Judge, Family Court, Gurugram									
i Oldest Execution Petitions	25	4	4	25	0	100.00			0
ii All the pending cases which were instituted upto 31.12.2015				0	0	0.00			0
iii Cases under the Prevention of Corruption Act more than one year old				0	0	0.00			0
iv Cases under the NDPS ACT more than one year old				0	0	0.00			0
v Cases in which the Accused are in custody for more than one year				0	0	0.00			0
vi Other oldest cases	125	14	14	114	11	91.20			0
TOTAL	150	18	18	139	11	92.67	0	0	0
Name of the Officer with designation:- Sh. SUDHIR PARMAR, APJ(AFC), Gurugram(Relinquished charge on 9.4.2019)									
i Oldest Execution Petitions	25		24	1	0	4.00			0
ii All the pending cases which were instituted upto 31.12.2015				0	0	0.00			0
iii Cases under the Prevention of Corruption Act more than one year old				0	0	0.00			0
iv Cases under the NDPS ACT more than one year old				0	0	0.00			0
v Cases in which the Accused are in custody for more than one year				0	0	0.00			0
vi Other oldest cases	125		123	2	0	1.60			0
TOTAL	150	0	147	3	0	2.00	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
Name of the Officer with designation:- Sh. R.K. JAIN, APJ(AFC), Gurugram(Join on 9.4.2019 and relinquished the charge on 4.10.2019 (F.N, decided 65 cases and left 82 cases.									
i Oldest Execution Petitions	0	27	12	15	0	62.50			0
ii All the pending cases which were instituted upto 31.12.2015				0	0	0.00			0
iii Cases under the Prevention of Corruption Act more than one year old				0	0	0.00			0
iv Cases under the NDPS ACT more than one year old				0	0	0.00			0
v Cases in which the Accused are in custody for more than one year				0	0	0.00			0
vi Other oldest cases	0	126	76	50	0	40.65			0
TOTAL	0	153	88	65	0	44.22	0	0	0
Name of the Officer with designation:- MS. RAJNI YADAV, AD&SJ, Gurugram (Relinquished the charge on 8.4.2019)									
i Oldest Execution Petitions	0			0	0	0.00			0
ii All the pending cases which were instituted upto 31.12.2015	0			0	0	0.00			0
iii Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv Cases under the NDPS ACT more than one year old	0			0	0	0.00			0
v Cases in which the Accused are in custody for more than one year	0			0	0	0.00			0
vi Other oldest cases	0			0	0	0.00			0
vii Heinous crime against Women & POCSO Act cases	100		95	5	0	5.00			0
TOTAL	100	0	95	5	0	5.00	0	0	0
Name of the Officer with designation:- MS. RAJ GUPTA, AD&SJ, Gurugram (Join on 8.4.2019)									
i Oldest Execution Petitions	0			0	0	0.00			0
ii All the pending cases which were instituted upto 31.12.2015	0			0	0	0.00			0
iii Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv Cases under the NDPS ACT more than one year old	0			0	0	0.00			0
v Cases in which the Accused are in custody for more than one year	0			0	0	0.00			0
vi Other oldest cases	0			0	0	0.00			0
vii Heinous crime against Women & POCSO Act cases	0	109	14	86	9	90.53			0
TOTAL	0	109	14	86	9	90.53	0	0	0
Name of the Officer with designation:- MS. BHAWNA JAIN, AD&SJ, Gurugram(Join on 10.4.2019 as regular court and worked till 28.2.2020. Now worked as Exclusive Court(FTC) for POCSO from 28.2.2020)									
i Oldest Execution Petitions	25	1	1	25	0	100.00			0
ii All the pending cases which were instituted upto 31.12.2015	125	17	38	104	0	83.20	17	17	0
iii Cases under the Prevention of Corruption Act more than one year old				0	0	0.00			0
iv Cases under the NDPS ACT more than one year old				0	0	0.00			0
v Cases in which the Accused are in custody for more than one year				0	0	0.00			0
vi Other oldest cases				0	0	0.00			0
TOTAL	150	18	39	129	0	86.00	17	17	0
Name of the Officer with designation:- Sh. BALWANT SINGH, AD&SJ, Gurugram (Relinquished charge on 8.4.2019)									
i Oldest Execution Petitions	25		25	0	0	0.00			0
ii All the pending cases which were instituted upto 31.12.2015	39		38	1	0	2.56			0
iii Cases under the Prevention of Corruption Act more than one year old	0		0	0	0	0.00			0
iv Cases under the NDPS ACT more than one year old	0		0	0	0	0.00			0
v Cases in which the Accused are in custody for more than one year	29		29	0	0	0.00			0
vi Other oldest cases	57		57	0	0	0.00			0
TOTAL	150	0	149	1	0	0.67	0	0	0
Name of the Officer with designation:- Sh. SUDHIR PARMAR, AD&SJ, Gurugram(Join on 9.4.2019)									
i Oldest Execution Petitions	0	26	1	25	0	100.00			0
ii All the pending cases which were instituted upto 31.12.2015	0	39	3	24	12	66.67			0
iii Cases under the Prevention of Corruption Act more than one year old	0	0		0	0	0.00			0
iv Cases under the NDPS ACT more than one year old	0	0		0	0	0.00			0
v Cases in which the Accused are in custody for more than one year	0	29		14	15	48.28			0
vi Other oldest cases	0	60	1	39	20	66.10			0
TOTAL	0	154	5	102	47	68.46	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017			
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.	
Name of the Officer with designation:- MS. SURUCHI ATREJA, AD&SJ, Gurugram. Ld. Presiding Officer has assumed charge as APJ (FC) on 4.10.2019(after noon) and has decided 25 Execution cases and 73 other oldest cases leaving only 52 oldest cases to be decided for the Action Plan 2019-2020. Thus, there were only 52 oldest cases to be decided for the Action Plan 2019-20 when the charge was relinquished as ASJ Gurugram on 4.10.2019. After assuming charge as APJ (FC) 52 other oldest cases has been included in the Action Plan 2019-20.										
i	Oldest Execution Petitions	25	1	1	25	0	100.00			0
ii	All the pending cases which were instituted upto 31.12.2015	13	4	2	15	0	100.00			0
iii	Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv	Cases under the NDPS ACT more than one year old	0			0	0	0.00			0
v	Cases in which the Accused are in custody for more than one year	14	1	13	2	0	100.00			0
vi	Other oldest cases	58	55	25	88	0	100.00			0
VII	Heinous crime against Women & POCSO Act cases	40	2	22	20	0	100.00			0
	TOTAL	150	63	63	150	0	100.00	0	0	0
Name of the Officer with designation:- Sh. VIJAY JAMES, AD&SJ, Gurugram										
i	Oldest Execution Petitions	25	2	2	22	3	88.00			0
ii	All the pending cases which were instituted upto 31.12.2015	125	10	10	86	39	68.80	1	1	0
iii	Cases under the Prevention of Corruption Act more than one year old				0	0	0.00			0
iv	Cases under the NDPS ACT more than one year old				0	0	0.00			0
v	Cases in which the Accused are in custody for more than one year				0	0	0.00			0
vi	Other oldest cases				0	0	0.00			0
	TOTAL	150	12	12	108	42	72.00	1	1	0
Name of the Officer with designation:- Dr. YASHIKA, AD&SJ, Gurugram										
i	Oldest Execution Petitions	25			23	2	92.00			0
ii	All the pending cases which were instituted upto 31.12.2015	24	2	4	18	4	81.82			0
iii	Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv	Cases under the NDPS ACT more than one year old	3			2	1	66.67			0
v	Cases in which the Accused are in custody for more than one year	34	10		10	34	22.73			0
vi	Other oldest cases	64	4	12	51	5	91.07			0
	TOTAL	150	16	16	104	46	69.33	0	0	0
Name of the Officer with designation:- Sh. PRASHANT RANA, AD&SJ, Gurugram (Presiding officer relinquished charge on 20.1.2020 F.N)										
i	Oldest Execution Petitions	25	2	9	18	0	72.00			0
ii	All the pending cases which were instituted upto 31.12.2015	8	1	8	1	0	12.50			0
iii	Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv	Cases under the NDPS ACT more than one year old	6		4	2	0	33.33			0
v	Cases in which the Accused are in custody for more than one year	31		25	6	0	19.35			0
vi	Other oldest cases	43		36	7	0	16.28			0
	TOTAL	113	3	82	34	0	30.09	0	0	0
Name of the Officer with designation:- Sh. D.N. Bhardwaj, AD&SJ, Gurugram (Presiding officer join duty on 25.1.2020 F.N being holiday IV saturday)										
i	Oldest Execution Petitions	0	7		3	4	42.86			0
ii	All the pending cases which were instituted upto 31.12.2015	0	7	1	3	3	50.00			0
iii	Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv	Cases under the NDPS ACT more than one year old	0	4		0	4	0.00			0
v	Cases in which the Accused are in custody for more than one year	0	25		2	23	8.00			0
vi	Other oldest cases	0	37		14	23	37.84			0
	TOTAL	0	80	1	22	57	27.85	0	0	0

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017			
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.	
Name of the Officer with designation:- Ms. S.K. SHARMA, AD&SJ, Gurugram										
i	Oldest Execution Petitions	25	2	2	24	1	96.00			0
ii	All the pending cases which were instituted upto 31.12.2015	8	1		4	5	44.44			0
iii	Cases under the Prevention of Corruption Act more than one year old	0			0	0	0.00			0
iv	Cases under the NDPS ACT more than one year old	3			2	1	66.67			0
v	Cases in which the Accused are in custody for more than one year	28	1		13	16	44.83			0
vi	Other oldest cases	49	2	4	35	12	74.47			0
	TOTAL	113	6	6	78	35	69.03	0	0	0
TOTAL OF ALL COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, GURUGRAM										
i	Oldest Execution Petitions	300	77	86	264	27	90.72	0	0	0
ii	All the pending cases which were instituted upto 31.12.2015	427	114	123	297	121	71.05	21	21	0
iii	Cases under the Prevention of Corruption Act more than one year old	14	1	1	6	8	42.86	0	0	0
iv	Cases under the NDPS ACT more than one year old	19	6	6	11	8	57.89	0	0	0
v	Cases in which the Accused are in custody for more than one year	209	90	90	72	137	34.45	0	0	0
vi	Other oldest cases	717	347	412	516	136	79.14	0	0	0
vii	Cases of Heinous Crime against Women & POCSO Act.	140	111	131	111	9	92.50	0	0	0
	TOTAL	1826	746	849	1277	446	74.11	21	21	0

Note : Sh. R.K. Mehta, ADJ decide nil cases before relinquished the charge during the month of April, 2019.

(M.M.Dhonchak)
District and Sessions Judge,
Gurugram